

have enacted The Central Educational Institutions (Reservation in Admission) Act, 2006. This Act provides that every Central Educational Institution shall, with the prior approval of the appropriate authority, increase the number of seats in a branch of study or faculty over and above its annual permitted strength so that the number of seats, excluding those reserved for the persons belonging to the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes, is not less than the number of such seats available for the academic session immediately preceding the date of the coming into force of this Act. As per Section 6 of the Act, the central educational institutions shall take all necessary steps which are required in giving effect to the provisions of Sections 3, 4 and 5 of this Act, for the purpose of reservation of seats in admission to academic sessions commencing on and from the calendar year, 2007. Hon'ble Supreme Court in Writ Petition (Civil) No. 265 of 2006 ordered on 29.03.2007 to keep in hold the operation of the Act so far as it relates to Section 6 thereof for the OBC category only.

Financial outlay for higher and technical education

1525. PROF. ALKA BALRAM KSHATRIYA:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Education Committee on Financing Higher and Technical Education has recommended that 6 per cent of GDP should be set aside for education, of which one per cent should be earmarked for higher education and 0.5 per cent for technical education;

(b) whether the Working Group has also suggested that the total financial outlay for this sector during the Eleventh Five Year Plan should be Rs.39,402.50 crore, compared to the Tenth Five Year Plan allocation of Rs.4,700 crore;

(c) if so, whether Government have agreed to these suggestions; and

(d) by when a final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Yes, Sir.

(b) The Eleventh Plan proposal has not yet been finalized.

(c) and (d) Do not arise.

Absence of head of institutions

1526. DR. K. MALAISAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Indian Institute of Advanced Studies, Mussouri, the Indian Institute of Management, Lucknow, The Indian Institute of Management, Kolkata, the National School of Drama and the Council for Scientific and Industrial Research are without the head of institutions;

(b) if so, for how long these institutions have been running without heads;